

PUNJAB VIDHAN SABHA SECRETARIAT  
(LEGISLATION BRANCH)

No. 71-LA-2022/ 15724

From

Surinder Pal,  
Secretary.

To


1. The Secretary, Election Commission of India,  
Nirvachan Sadan, Ashoka Road,  
New Delhi-110001.
2. The Secretary to Government of India,  
Ministry of Parliamentary Affairs,  
92, Parliament House, New Delhi-110001.
3. The Secretary, Ministry of Law,  
Department of Legal Affairs, New Delhi-110001.
4. The Chief Secretary / Additional Chief Secretaries  
to Government, Punjab, Chandigarh.
5. All Additional Chief Secretary/ Financial Commissioners  
/ Principal Secretaries/ Administrative Secretaries to  
Government, Punjab,  
Chandigarh.
6. The Chief Electoral Officer and Secretary to Government,  
Punjab, Election Department, Chandigarh.
7. The Deputy Secretary to Government of India,  
Ministry of Home Affairs,  
(Political I(A) Section), New Delhi-110001.
8. The Secretaries to all State Legislative Assemblies /  
Councils in India.
9. The Librarian,  
Lok Sabha Secretariat, New Delhi-110001.

Dated Chandigarh, the 3<sup>rd</sup> October, 2022.

Sir / Madam,

I am directed to inform you that the Sixteenth Punjab Vidhan Sabha, which was summoned to meet on the 27<sup>th</sup> September, 2022 for its 3<sup>rd</sup> Session, adjourned sine-die today i.e. 3<sup>rd</sup> October, 2022.

Yours faithfully,

  
JOINT SECRETARY,  
for SECRETARY.